

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-17/2015/5848/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 17 July, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJHj/23/1963 dtd. 13.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.07.2023, 14.07.2023 and 15.07.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 13.07.2023 till the morning of 17.07.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/5849/dated , 17-07-2023

Copy to.

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

